

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-96-2020

Pansari Consultancy ... Petitioner
Versus
State of Goa & Ors. ... Respondents

Ms. Asha Desai, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Ankita Kamat, Additional Government Advocate for Respondent No. 1.

**Coram:- DIPANKAR DATTA,CJ &
M. S. SONAK, J**

Date:- 22nd December, 2020

P.C.

Heard Ms. Asha Desai, learned counsel for the Petitioner.

2. Issue notice to the Respondents, returnable on 4th January, 2021.

3. Mr. D. Pangam, learned Advocate General appears along with Ms. Ankita Kamat, learned Additional Government Advocate for Respondent No.1.

4. In addition to the usual mode of service, the private service is permitted.

M. S. SONAK, J

CHIEF JUSTICE

at*